

Contested commercial cases disposed during the month of March-2023														
Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days execution of decree from date	of Act	Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-2728/21	HIMANSHU JAIN VS. MUNCIPAL CORPORATION OF DELHI	HEMANT GUPTA & H.R. AGGARWAL	05.08.2021	No	01.03.2023	573	CONTESTED	-----	-----		Suit for Recovery
			CS COMM-691/2019	BALKISHAN SINGHAL VS. M.R.G. TRADERS	S.K. SHUKLA & ALOK PANDEY	09.05.2019	No	13.03.2023	1404	CONTESTED	-----	-----		Suit for Recovery
			CS COMM-864/2022	AJIT NIRWAN VS. NORTH DELHI MUNICIPAL CORPORATION	SWENKA TRIPATHI & SANDEEP RAI	10.03.2022	No	13.03.2023	368	CONTESTED	-----	-----		Suit for Recovery
			OMP COMM-124/2022	RAM MURTI RAO VS. KOTAK MAHINDRA BANK	BISWAJIT KUMAR & AMIT KUMAR	27.08.2022	No	15.03.2023	200	CONTESTED	-----	-----		Petition U/s 34 of Arbitration Act, 1996
			CS COMM-493/2021	SHAILENDER GUPTA VS. ANKIT ARUN GUPTA	SUBHASH CHANDRA & SARANG CHAUDHARY	11.02.2021	No	16.03.2023	763	CONTESTED	-----	-----		Suit for Recovery
			OMP COMM-23/2020	LOTUS EDUCATION VS. AAKASH EDUCATIONAL SERVICES	AMIT KUMAR & B.K. SHUKLA	14.02.2020	No	23.03.2023	1133	CONTESTED	-----	-----		Petition U/s 34 of Arbitration Act, 1996
			OMP COMM-23/2020	LOTUS EDUCATION VS. AAKASH EDUCATIONAL SERVICES	AMIT KUMAR & B.K. SHUKLA	14.02.2020	No	24.03.2023	1134	CONTESTED	-----	-----		Petition U/s 34 of Arbitration Act, 1996
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL											
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 2068/2022	PANKAJ ARORA V/S MUNICIPAL CORPORATION OF DELHI	MS. SWENKA TRIPATHI	29.08.2022	NO	15.03.2023	198	CONTESTED	NIL	NIL		SUIT RECOVERY FOR
			CS(COMM) 1317/2022	SANJAY SEHGAL V/S MUNICIPAL CORPORATION OF DELHI	MS. SWENKA TRIPATHI	26.05.2022	NO	16.03.2023	294	CONTESTED	NIL	NIL		SUIT RECOVERY FOR
			CS(COMM) 5092/2021	M/S JAICO PUBLISHING HOUSE V/S VIPIN SHARMA	SH. SUBHASH SINGH	09.03.2021	NO	29.03.2023	750	CONTESTED	NIL	NIL		SUIT RECOVERY FOR

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			CS(COMM) 49/2021	ADIYA AGGARWAL V/S MANGALAM EMGRIDERS PVT. LTD.	SH. RAJEEV SAXENA	05.01.2021		31.03.2023	815	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM) 1493/2022	ICICI BANK LTD. VS. MANISH KUMAR	Sh. C. Prakash	06.06.2022	yes	01.03.2023	268 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 949/2022	HITESH SINGHAL VS. MUKESH AGGARWAL	Sh. Sanjay Garg	25.03.2022	no	01.03.2023	341 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 452/2019	VIMMI SOOD VS. GURPREET KAUR	Sh. C.M. Grover	09.04.2019	yes	22.03.2023	1443 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 3960/2021	ICICI BANK LTD. VS. RATNAKAR PADHI	Sh. Manish Diwan	06.10.2021	yes	22.03.2023	532 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 695/2021	STERLING ORNAMENTS PVT. LTD. VS. SHUBHAM MARKETING	Sh. Manoj Pathak	01.03.2021	no	28.03.2023	757 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 1108/2022	ICICI BANK LTD. VS. KAPIL TYAGI	Sh. Vikas Chopra	19.04.2022	yes	23.03.2023	338 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL										
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	255/2020	UMESH JAIN VS NDMC	SATENDERA SINGH	01-02-2020	NO	01-03-2023	1124	CONTESTED	NA	NA	NA
			340/2022	PANKAJ TIWARI VS NDMC	SATENDRA SINGH	27-01-2020	NO	01-03-2023	398	CONTESTED	NA	NA	NA
			480/2019	ARUN MALHOTA VS GOVT	NARENDER VASHISTH	12-04-2019	NO	10-03-2023	1428	CONTESTED	NA	NA	NA

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			279/2019	RAMAN SAHNI Vs VARUN MOUDGIL	SAHIL	08-03-2019	NO	13-03-2023	1466	DISMISSED	NA	NA	NA
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	CS (COMM)/443/2021	M/S PM CHOPRA AND CO Vs M/S SHREE SAINATH TIMBER	SOURABH LEEKHA(P),	30-09-2021	no	03-03-2023	519	Contested	Nil	Nil	Recovery of Money--7
			CS (COMM)/599/2021	M/S PAPER DOT COM Vs MS ANILA GUPTA PROPRIETOR M/S GUPTA PACKERS	YASH SINGHAL(P),	26-11-2021	no	07-03-2023	466	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/225/2022	CANARA BANK Vs MAHJABEEN QURESHI	SUBHASH KUMAR JHA(P),	21-03-2022	no	22-03-2023	366	Contested	Nil	Nil	Recovery of Money--6
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 229/2019	OM LOGISTICS VS HECTOR BEVERAGES P LTD	ARUN AGGARWAL	05-07-2019	NO	06-03-2023	1320 DAYS	contested	NIL	NIL	Recovery money/commercial suit
			CS COMM/495/2021	RAKESH KUMAR VS SARVMANGAL HOLY STORE P LTD	RAKESH KUMAR	22-10-2021	NO	09-03-2023	490 DAYS	contested	NIL	NIL	Recovery money/commercial suit
			CS COM/496/2021	M/S SHREE GREANATIES VS M/S G.S MARBLES	JITIN MANN	22-10-2021	NO	02.03.2023	483 DAYS	contested	NIL	NIL	Recovery money/commercial suit
			CS COMM 897/2018	ZAFSA PACKAGING VS PUNJAB GASKET	GAURAV SETH	07-08-2018	NO	29-03-2023	1688 DAYS	contested	NIL	NIL	Recovery money/commercial suit
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	OMP (I) (COMM.)/36/2022	M/S SHREE RATHNAM RESTAURANTS PVT. LTD. THROUGH AR LALIT SAHNI Vs M/S VRINDAVAN FOODS	AMAN VASISTH	03.03.2022	NO	06.03.2023	368	DISPOSED	N/A	N/A	U/S 9
			OMP (COMM.)/85/2020	ASHOK KUMAR MEHRA Vs TOYOTA FINANCIAL SERVICES INDIA LTD.	SATYAJIT KUMAR SINGH	19.10.2020	NO	03.03.2023	865	DISMISSED	N/A	N/A	U/S 34
			OMP (COMM.)/44/2021	KRISHNA TRADERS Vs M/S R.B.L. BANK LIMITED	RAM SHANKAR	26.03.2021	NO	06.03.2023	710	ALLOWED	N/A	N/A	U/S34
			OMP (COMM.)/241/2019	M/S AGGARWAL COTTON GINNIN GRAMPURPHUL Vs FOOD CORPORATION OF INDIA	VISHAL GARG	23.12.2019	NO	17.03.2023	1180	DISMISSED	N/A	N/A	U/S 34

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			OMP (COMM.)/47/2020	KHAMELE WATCH SPARES Vs CAPRI GLOABL CAPITAL LIMITED	GARVESH GABRA	18.03.2020	NO	18.03.2023	1095	ALLOWED	N/A	N/A	U/S 34
			OMP (COMM.)/45/2021	SH JOGENDER SINGH Vs PAISALO DIGITAL LTD	DINESH CHANDRA TRIPATHI	26.03.2021	NO	28.03.2023	732	ALLOWED	N/A	N/A	U/S 34
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) 08 / 2022	C H ELECTRICALS VS. CENTRAL GROUND WATER BOARD	MR. PULKIT THAREJA	15.01.2022	NO	25.03.2023	433	SET ASIDE	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 138 / 2021	GUMBI SOFTWARE PRIVATE LIMITED Vs NATIONAL SKILL DEVELOPMENT CORPORATION	MS. BHAKTI PASRIJA	22.12.2021	NO	31.03.2023	465	DISMISSED	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 166 / 2022	CHANDER PRAKASH RAJE Vs ROSHAN LAL	MR. NEERAJ GUPTA	10.11.2022	NO	31.03.2023	142	SET ASIDE	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996
			CS (COMM.) 636 / 2021	SMRITI ARORA Vs PARATUS CAFES N CATERERS PVT LTD	MR. AMAN BHALLA	02.09.2019	NO	31.03.2023	1307	DECREED	NA	NA	SUIT FOR RECOVERY
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		CS (COMM.)/104/2019	E COM EXPRESS PVT LTD Vs M/BEFIKARR ECIMMERCE LLP AND ANR	SH. PAWAN KUMAR MITTAL	29-04-2019	NO	13-03-2023	1414	DISMISSED	NA	NA	Suit for recovery of money
			ARB. A. (COMM.)/9/2022	ASIAN PAINTS LTD., AUTHORIZED REPRESENTATIVE INDRESH KUMAR MISHRA Vs GREENVILLE WELFARE ASSOCIATION	MS. AASHNA	14-07-2022	NO	24-03-2023	253	ALLOWED	NA	NA	Section 37 of Arbitration & Conciliation Act, 1996
			OMP (COMM.)/139/2022	UNION OF INDIA Vs SANJO KUMAR MODI	Mr. ANMOL	03-09-2022	NO	24-03-2023	202	DISMISSED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM)/58/2022	UNION OF INDIA Vs NEHAL ENTERPRISES	MR. KAMAL RATTAN DIGPAUL	12-04-2022	NO	31-03-2023	353	DISMISSED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			CS (COMM)/308/2021	HT MEDIA LTD Vs SOMKIN ACCESS ENTERTAINMENT PVT LTD	SH. PUNEET BAJAJ	21-08-2021	NO	31-03-2023	587	DISPOSED	NA	NA	Suit for recovery
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	OMP (COMM.)/49/2022	YASH GUPTA Vs HDFC AND ANR	Sh. K. D Son	15.10.2022	NO	28-03-2023	164	Contested	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act

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			CS (COMM)/23/2020	AMAR TULSIYAN Vs VESTA BIOTECH PVT. LTD.	Sh. Arpit Singh	27.12.2019	NO	29-03-2023	1188	Contested	NA	NA	Suit U/s 134 & 135 r/w Sec 27 (2) of TM Act
			CS (COMM)/323/2020	INDIAN BANK Vs AMIT KUMAR	Sh. Marimuthu	26.10.2020	No	31-03-2023	886	Contested	NA	NA	Suit for Recovery
			CS (COMM)/356/2020	M/S JBM CONSTRUCTION CO. Vs SOUTH DELHI MUNICIPAL CORPORATION	Ms. Ashu Arora	23.11.2020	No	31-03-2023	858	Contested	NA	NA	Suit for Recovery
14	SH. VINAY KUMAR KHANNA DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	OMP(COMM.)35/2020	PNB HOUSING FINANCE LTD. VS RAJIV KAPILA	SANJEEV PATHAK	14.12.2020	N/A	01.03.2023	808	CONTESTED	N/A	N/A	PTITION U/S. 34 OF THE ARB. AND CONC. ACT, 1996
			CS(COMM)52/2022	SHIVANIK ARJUN SANTWANI VS RAJSHREE SINGH	MAHESH GUMBER	13.03.2019	YES	15.03.2023	1464	CONTESTED	15.03.2023	15.03.2023	SUIT RECOVERY FOR
			OMP(COMM.)36/2021	ORIX AUTO INFRASTRUCTURE SERVICES LTD. VS ELDYNE ELECTRO SYSTEMS LTD.	RAJESH JANGRA	05.04.2021	N/A	17.03.2023	712	CONTESTED	N/A	N/A	PTITION U/S. 34 OF THE ARB. AND CONC. ACT, 1996
			CS(COMM)83/2022	COMFIA ECOM PVT. LTD. VS CASA 2 STAYS	TANU SINGHAL	25.01.2022	YES	21.03.2023	421	CONTESTED	21.03.2023	21.03.2023	SUIT RECOVERY FOR
			CS(COMM)366/2021	RULOANS DISTRIBUTION SERVICES LTD. VS OXYZO FINANCE LTD.	SHALAJ MRIDUL	01.11.2021	YES	28.03.2023	513	CONTESTED	28.03.2023	28.03.2023	SUIT RECOVERY FOR
			OMP(COMM.)13/2022	PARAS BHATIA VS FITTJEE LTD.	GOVIND RISHI	21.03.2022	N/A	31.03.2023	376	CONTESTED	N/A	N/A	PTITION U/S. 34 OF THE ARB. AND CONC. ACT, 1996
			CS(COMM)97/2021	BALA RANI VS VINTERO	ARVIND KUMAR GUPTA	01.03.2021	YES	31.03.2023	761	CONTESTED	31.03.2023	31.03.2023	SUIT RECOVERY FOR
15	SH. SANJEEV AGGARWAL	South	CS DJ/680/2018	M/S CAPRICOT TECHNOLOGIES PVT LTD Vs VARUN GUPTA	Sh. Saurabh Jain	16.07.2018	NO	06.03.2023	1694	Contested	NA	NA	Recovery
			CS DJ/661/2018	KARAN SALUJA Vs M/S HSS OBEROI BUILDTECH PVT LTD	Sh. H. S. Arora	11.07.2018	NO	18.03.2023	1711	Contested	NA	NA	Recovery

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			OMP (COMM)/57/2022	MRS SHASHI WHIG Vs SBI CARDS AND PAYMENT SERVICES LTD	Sh. Bidit Deka	23.11.2022	NO	18.03.2023	115	Contested	NA	NA	34 Arbitration & Cancellation Act
			OMP (COMM)/4/2019	PAWAN AGGARWAL Vs SHRIRAM TRANSPORT FINANCE CO LTD AND ANS	Sh. J. K. Sharma	06.03.2019	NO	22.03.2023	1477	Contested	NA	NA	34 Arbitration & Cancellation Act
16	SH. RAJEEV BANSAL	South	OMP COMM-33/2022	HANSRAJ RATHORE AND ANR. VS HINDUJA HOUSING FINANCE LIMITED	RAJA JAIN	08-06-2022	YES	25-03-2023	286	CONTESTED	N/A	N/A	N/A
17	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL										
18	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH-EAST	NIL										
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM) 511/2019	RAHUL GOYAL PROPRIETOR OF M/S SWAN INTERNATIONAL Vs M/S LANCER CONTAINER LINES LTD.	Sh. Siddhartha Yadav	09/12/19	No	03/03/23	1180	CONTESTED/DECREED	N/A	N/A	N/A
			OMP (COMM.) 101/2019	M/S DURGA AGRO SEEDS FARM Vs M/S NATIONAL SEEDWS CORPORATION LTD	Manish Tiwari	20/09/19	No	06/03/23	1263	CONTESTED/DISMISSED	N/A	N/A	N/A
			OMP (COMM.)/39/2019	HIGH END HOSPITALITY Vs MODERN CREDIT PVT LTD	Yeswardhan	29/03/19	No	10/03/23	1442	CONTESTED/ALLOWED	N/A	N/A	N/A
			OMP/ (COMM.)/40/2019	VED PRAKASH Vs SHRIRAM TRANSPORT FINANCE COMPANY LTD.	M. Charu Tondon,	02/04/19	No	24/03/23	1452	CONTESTED/ALLOWED	N/A	N/A	N/A
			OMP (COMM.)/55/2019	SHRI RAM TRANSPORT FINANCE COMPANY LTD. Vs VIJAY KUMAR BANSAL	Sh. Mukesh Kumar Jha	20/05/19	No	24/03/23	1404	CONTESTED/ALLOWED	N/A	N/A	N/A
			CS (COMM)/152/2021	M/S SPRING RIVER ESTATE PVT LTD Vs ESTATE OF LATE DR. RAVI SINGH	Sh. Preet Singh Oberoi	02/03/21	No	27/03/23	755	CONTESTED/DISMISSED	N/A	N/A	N/A
			OMP (COMM.)/104/2019	DELHI DEVELOPMENT AUTHORITY Vs M/S SACHIN SECURITY AND PARKING SERVICES	Ms. Promila Kapoor	23/09/19	No	31/03/23	1285	CONTESTED/ALLOWED	N/A	N/A	N/A

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20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL										
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	NIL										
22	MS NIRJA BHATIA	SOUTH-EAST	CS (COMM)/278/2020	HABIBUL HASAN Vs MATLOOB HUSSAIN	Sh. Mohd. Abid,	16-10-2020	No	18-03-2023	883	Contested/Dismissed	Nil	Nil	Nil
			CS DJ/880/2018	SACHIN VERMA Vs ARCHANA SETHI	Sh. Athar Alam,	29-03-2023	No	29-03-2023	1759	Contested/Decreed	29-03-2023	Nil	Nil
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	OMP (COMM) 40/22	RAM SAHAY V/S SHRI RAM TRANSPORT	SH. AYUB AHMED	20.08.2022	YES	17.03.2023	209 DAYS	ALLOWED (CONTESTED)	NIL	NIL	NIL
			OMP (COMM)/18/22	SHARDA PUBLIC SCHOOL V/S M/S EDUSMART SERVICES	SH. ZUBAIR HANIFI	18.04.2022	YES	23.03.2023	339 DAYS	DISPOSED OF AS NOT MAINTAINABLE	NIL	NIL	NIL
			OMP (COMM) 38/22	RAKESH KUMAR V/S AU SMALL FINANCE BANK	SH. ANKIT SHARMA	18.08.2022	YES	25.03.2023	219 DAYS	DISPOSED	NIL	NIL	NIL
			OMP (COMM) 23/22	KEW PRECISION PVT. LTD. V/S INTEC CAPITAL LTD.	SH. MOHIT CHAUDHARY	03.06.2022	YES	27.03.2023	297 DAYS	DISMISSED	NIL	NIL	NIL
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 180/2020	MEERA VERMA VS. VIBES HEALTH CARE LTD.	DP KAUSHIK	18-09-2020	NO	28-03-2023	920	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.334/2019	SYNDICATE BANK VS. SHYAM SUNDER	DEEPAK ARORA	03-09-2019	NO	18-03-2023	1290	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.375/2019	KUNAL ENTERPRISES VS. UNIVERSAL SOMPO GENERAL	PRASHANT SHARMA	11-10-2019	NO	15-03-2023	1249	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO. 04/2022	YELLOW BIRD PUBLICATION (P) LTD. VS. JINESHWAR INTERNATIONAL SCHOOL	MANISH KUMAR	13-01-2022	NO	02-03-2023	414	CONTESTED	NIL	NIL	RECOVERY

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25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL										
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	CS(COMM)-22/2022	M/S MARVEL HOTELS AND BUILDERS PVT LTD VS M/S OCKTEL HOTELS PVT LTD	RANJAN KUMAR	21.03.2023	----	07.03.2023	351	SETTLED IN MEDIATION	----	----	SUIT RECOVERY FOR
			CS(COMM)-23/2022	M/S LEGACY HOTELS AND INFRAPROJECTS PVT LTD VS M/S OCKTEL HOTELS PVT LTD	RANJAN KUMAR	21.03.2023	----	07.03.2023	351	SETTLED IN MEDIATION	----	----	SUIT RECOVERY FOR
			CS(COMM)-55/2022	OAKTEL HOTELS PVT LTD THROUGH ITS DIRECTOR VS LEGACY HOTELS AND INFRA PROJECT PVT LTD THROUGH DIRECTOR	SUNIL KUMAR JAISWAL	07.06.2023	----	07.03.2023	273	SETTLED IN MEDIATION	----	----	SUIT RECOVERY FOR
			CS(COMM)-65/2022	OAKTEL HOTELS PVT LTD THROUGH ITS DIRECTOR VS MARVEL HOTELS AND BULKDERS PVT TLD THROUGH ITS DIRECTORS	SUNIL KUMAR JAISWAL	04.07.2022	----	07.03.2023	246	SETTLED IN MEDIATION	----	----	SUIT RECOVERY FOR
			MISC DJ-57/2022		B K MISHRA	11.03.2022	----	10.03.2023	364	COMPROMISE D	----	----	SUIT RECOVERY FOR
			CS(COMM)-51/2021	M/S SR ENGINEERS VS M/S JKR TECHNO ENGINEERS PVT. LTD.	ASHISH GOSWAMI	02.09.2021	----	15.03.2023	559	CONTESTED	----	----	SUIT RECOVERY FOR
			CS(COMM)-30/2022	BANK OF BARODA VS DEEPAK GARG	UMESH JOSHI	25.04.2022	----	16.03.2023	325	SETTLED IN MEDIATION	----	----	SUIT RECOVERY FOR
			OMP(COMM)-10/2022	SHRI MANISH JAIN VS M MATSYA FINCAP PVT LTD	SANUJ KUMAR GARG	24.09.2022	----	18.03.2023	175	CONTESTED	----	----	OBJECTION U/S 34
			CS-168/2020	ROSHAN LAL TANWAR VS VEENA RANI	VINEET JAIN	03.12.2020	----	25.03.2023	842	CONTESTED	----	----	SUIT POSSESSION, RECOVERY OF ARREARS, DAMAGES ETC
27	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	CS(COMM) 114/2022	STATE BANK OF INDIA VS MR PIYUSH	MR. PRAVEEN KUMAR MISHRA	14.02.2022	15.03.2023	394 DAYS	DECREED	SUIT FOR RECOVERY OF MONEY, COMMERCIAL COURT ACT	N/A	N/A	N/A
			CS(COMM) 474/2021	SHASHI DUTTA AND ANR VS PARSVNATH DEVELOPERS LTD.	MR. ANSHUL SHARMA	20.11.2021	28.03.2023	493 DAYS	DECREED	SUIT FOR RECOVERY OF MONEY, COMMERCIAL COURT ACT	N/A	N/A	N/A

[illegible]

No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	ofWhether Urgent ReliefDate was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	ofDays disposal	forNature Disposal (Contested Settled)	ofDate of of decree / execution	Number days for execution of decreedate	ofAct Section of	
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	OMP(COMM)79/2022	M/S EXPONETIAL FINANCIAL SERVICE P.LTD VS GEETA OBEROI	ANURAG KUMAR AGGARWAL	27-07-2018	29-03-2023	1702	CONTESTE D(DISMISSE D)	U/S 34			
			OMP (COMM)13/2020	DHARAMVIR AND COMPANY VS DDA	G.L. VERMA	18.08.2020	21.03.2023	943	CONTESTE D(DISMISSE D)	U/S 34			
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL										
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02		CS (COMM) /223/2022	STATE BANK OF INDIA vs ARUMUGAM MOHAN	Mr.Biplab Mukherjee	17-05-2022	18/03/2023	305	DECREED	Recovery Suit	NIL	NIL	NIL
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS Comm/120/2021	Damodaran Hari Vs Sunpack Industries	Sh.Pramod Kumar Srivastava	22/03/2021	15/03/2023	723	Decreed	Recovery of Money – 37	NIL	NIL	NIL
			CS Comm/173/2022	UBI Vs Raj Kumar	Sh. AK Sinha	05/04/2022	31/03/2023	368	Decreed	Recovery of Money – 37	NIL	NIL	NIL
		OMP(Comm.)08/19	Arun Malhotra Vs Kishan Lal	Sh.Pramod Kumar Srivastava	04/02/2019	27/03/2023	1512	Dismissed	Arbitration Act, Section – 34	NIL	NIL	NIL	